mat the Government, before formulating any view, should know the views of Parliament.

Oral Answers

SHRI B. N. ANTANI: Before I put the question I would request the hon'ble Minister not to take my supplementary as a frivolous supplementary or a supplementary in a lighter vein. I would like to know whether, if a member belonging to a certain political group defects under inducement from the opposite party and joins that party, and if that inducement is not fulfilled and on account of that he rejoins the group, he will be considered to be a defector.

SHRI Y. B. CHAVAN: Sir, in the case of a defector there are many permutations and combinations. I think this definition does not contemplate permutations those combinations

SHRI B. K. P. SINHA: Madam, in view of the fact that the definition given by the hon'ble Minister contemplates that only a voluntary change of party will be treated as defection, could not this definition give a great handle to large-scale indiscipline in the parties because if a man is likely to get some advantage by crossing over .he will create indiscipline in his party. He will get expelled and then become a Minister.

SHRI Y. B. CHAVAN: No, no. Voluntarily' does not mean anything else. I do not know how such a situation arisi

SHRI N, SRI RAMA REDDY: I would like to know whether it is not wisdom to leave it to the people to judge it for themselves and make it possible for conventions to be developed on a popular scale as is being done in mature democracies that whoever defects will have to be condemned by the people. That will be more forceful than legislation. Legislation for everything in this country is thought of even when people are not with us. To develop public opinion is more important than legislation. Does the Government think

THE DEPUTY CHAIRMAN: This is a suggestion for action.

SHRI N. SRI RAMA REDDY: It is not a suggestion for action. I have asked a question whether the Government thinks it

better to develop conventions instead of having legislation for each and everything.

to Questions

SHRI V. B. CHAVAN: If the hon'ble

Member reads the report carefully he will find the answer.

*S20. [The questioner (Shri A. D. Mam) was absent. For answer vide col. 2831 infra.]

तकनीकी शिक्षा के बारे में पस्तक

* 321. श्री राम सहाय : क्या शिक्षा सथा यदा सेवा मंत्री यह बताने की कृपा करेंगे कि:

- (क) 1886 से 1907 के वर्षी में तकनीकी शिक्षा के विकास से सम्बन्धित पुस्तक का जो खण्ड 4 प्रेस में था, क्या वह प्रकाशित हो गया है : और
- (ख) राज्यों में तकनीकी शिक्षा के विकास के बारे में जो खण्ड तैयार किया जा रहा था, वह कब तक तैयार हो जायेगा और उन्होंने कितना रिकार्ड कहां-कहां से प्राप्त या एकवित कर लिया है ?

Book ON TECHNICAL EDUCATION

- •321. SHRI RAM SAHAI: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:
- (a) whether Volume IV of the book on the development of technical education from the year 1886 to the year 1007 which was in press lias been published: and
- (b) by when the Volume on the development of technical education in the States which w.ix under preparation, will be ready and what are the details of the records and the places from which they have been obtained or collected?]

THE MINISTER OF EDUCATION AND YOUTH SERVICES (PROF. V. K. R. V. RAO): (a) No. Madam. The' Volume IV is expected to be brought out in June, 1969. The entire Volume has been printed, except for the Index for which print order has been given.

†[]Englisli translation.

2805

(b) The Volume on the Development of Technical Education in the Provinces, which is now under preparation, is likely to be ready In the end of 1970. So far selections have been made from records relating to the Provinces of Punjab (1860-1907), Madras . Bombay (1880—1907). A list of n!s relating to North Provinces and Oudh (1860-1904) has also been compiled. All this material has been collected from records available in the National Archives of India.

†∫शिक्षातथा युवा सेवा मंत्री (प्रो० बी० के० ग्रार० बी० राव): (क) जी नहीं। ग्राशा की जाती है कि खण्ड 4 जुन, 1969 में प्रकाशित हो जाएगा। मूचकांक के ग्रतिरिक्त, जिसके लिए छपाई हेत् आदेश दे दिए गए हैं, सम्पूर्ण खण्ड मृद्रित किया जा चुका है।

(ख) प्रान्तों में तकनीकी शिक्षा के विकास पर जो खण्ड तैयार किया जा रहा है, संभवत: वह 1970 के अन्त तक तैयार हो जाएगा। म्रब तक पंजाब (1860-1907), मद्रास (1850-1905) (1880-1907) से संबंधित ग्रभिलेखों से चयन कर लिए गए हैं। उत्तर प्रान्त तथा श्रवध (1860-1904) से संबंधित दस्तावेजों की सूची भी तैयार कर ली गई है। इस सभी सामग्री का संकलन, भारत के राष्ट्रीय अभिलेखागार में उपलब्ध अभिलेखों से किया गया है।

श्री राम सहाय: क्या में माननीय मंत्री जी से यह जान सकुंगा कि (ए) और (बी) के विषयों में क्या अन्तर है? दूसरे ये पस्तकों कब तक मार्केट में एवेलेबिल हो सकेंगी और किस मूल्य पर एवेलेविल हो सकेंगी, क्या इसके बारे में आप कोई जानकारी दे सकेंगे?

PROF. V. K. R. V. RAO: I will find out. Madam, whether they are available in the market or not. Regarding the contents of the volume, I can give the hon'blc Member an answer. But it is too long. Volume I consists of two notes on the state of education in India compiled by A. M. Monteath in 1802 and 1867, and part II on Education in British India prior to 1854, and in 1870-71 by A. P. Howell.

to Questions

Volume II deals with development in University Education (1860-87), being the period covering the events leading to the establishment of the Universities of Punjab (now in Pakistan) and Allahabad, and including Hie papers relating to passing of Honorary Degrees Act 1 of 1884.

Selections from Educational Records. Pt. II (1840-59) edited by J. A. Ridley, is a reprinl and deals with the period during which provincial systems of education were evolved.

Volume IV is mainly based on MacDonnell's note (1886) and Buck's Report (1901) on technical education in India. If he wants more details I can give it but it is a long tiling.

श्री मानसिंह वर्मा: क्या माननीय मंत्री जी यह बता सकेंगे कि यह पुस्तक किस भाषा में निकल रही है, श्रंग्रेजी में ग्रथवा हिन्दी में ? यदि ग्रंग्रेजी में है तो क्या इसका हिन्दी ग्रनुवाद उपलबध हो सकेगा?

PROF. V. K. R. V. RAO: Madam,

believe they are being published in English at the moment: regarding the question of their being published in Hindi. I shall look into the matter.

A.R.C. REPORTS

*J22. SHRI R. P. KHAITAN: Will the Minister of HOME AFFAIRS be pleased to

- (a) whether it is a fact that the Administrative Reforms Commission has submitted a number of reports to Government; and
- (b) the extent to which Government propose to implement the recommendations made in the said reports,-1

^{+1 1} Hindi translation.